

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4473  
ANSWERED ON:19.05.2006  
COMPLAINTS RECEIVED BY SEBI  
Athawale Shri Ramdas

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether Securities and Exchange Board of India has received complaints from investors against companies during the last three years;
- (b) If so, the company-wise details thereof as on date; and
- (c) The action taken by 'SEBI' against these companies?

**Answer**

MINISTER OF STATE IN THE MINISTER OF FINANCE (SHRI P. K. BANSAL)

- a): SEBI has informed that it has received investor complaints against 4440 listed companies in the last three years.
- b): The details of investor complaints received during 2003-2006 are as under:

Region	No. of Companies against which complaints were received	Complaints received during 2003-2006
Northern	983	34502
Eastern	415	6271
Western	1928	50050
Southern	1114	8614
Total	4440	99437

- c): SEBI takes up investor complaints with the companies for redressal. In case companies fail to redress the investor complaints, SEBI takes actions as per the provisions of SEBI Act, 1992.